

1	2	3
3. Gujarat	2387	100
4. J and K	727	30
5. Karnataka	3648	200
6. Kerala	546	—
7. Madhya Pradesh	6103	10
8. Maharashtra	4842	200
9. North East	3308	50
10. North West	2023	120
11. Orissa	2110	100
12. Rajasthan	6193	220
13. Tamil Nadu	1672	50
14. Uttar Pradesh	6318	200
15. West Bengal	2602	120
Total	52210	2000

Note : Total No. of inhabited hexagons are being re-verified by GM's Telecom., and the final number is likely to change marginally in some cases.

Opening of New Branch Post Offices

308. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any target for the opening of new Branch Post Offices had been fixed for each State/Union Territory for the Sixth Five Year Plan;

(b) if so, the number of Branch Post Offices targeted for opening States/Union Territories, year-wise and the reasons for shortfall;

(c) whether preference would be given to the opening of Branch Post Offices at all such places as were approved for this purpose during the first year of the Seventh Five Year Plan; and

(d) if so, the number of Branch Post Offices targeted of opening in the year 1985-86 and the number of such among them as were approved in Sixth Plan and could not be opened during the period ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a)

Targets for opening of New Branch Post Offices in rural areas under the Sixth Plan were fixed for each postal circle for each Annual Plan.

(b) Circle-wise Annual Plan targets covering the Sixth Plan and shortfalls are furnished in statement No. 1—Shortfall during 1983-84 and 1984-85 were caused by the ban imposed by Government on creation of new posts. The shortfall of 2 post offices in the Delhi Circle for the year 1980-81 was due to lack of sufficient number of eligible proposals and of one in Bihar Circle in 1982-83 was of a marginal nature and there was no particular reason for the same.

(c) Generally, when targets are assigned for each Annual Plan, proposals approved in the previous years but not given effect to are considered for opening in preference to new cases.

(d) The Circle-wise targets for opening of post offices under Annual Plan 1985-86 are indicated in statement II. However no decision has been taken in regard to villages in which post offices are to be opened against these targets on account of the ban on creation of posts in force.

Statement-I

Annual Plan

Sl. No.	Name of the Circle	1980-81		1981-82		1982-83		1983-84		1984-85	
		Target	Short-fall	Target	Short-fall	Target	Short-fall	Target	Short-fall	Target	Short-fall
1.	Andhra Pradesh	160	—	105	—	49	—	150	03	120	119
2.	Bihar	125	—	174	—	122	—	311	99	220	214
3.	Delhi	10	02	05	—	03	—	—	—	02	02
4.	Gujarat	80	—	60	—	45	—	100	02	90	89
5.	Jammu and Kashmir	50	—	50	—	25	—	40	08	40	37
6.	Karnataka	90	—	85	—	50	—	50	—	53	51
7.	Kerala	75	—	55	—	15	—	838	15	55	54
8.	Madhya Pradesh	115	—	181	—	100	—	278	16	195	189
9.	Maharashtra	115	—	145	—	80	—	225	09	180	173
10.	North Eastern	100	—	105	—	101	—	209	40	165	159
11.	North Western	110	—	65	—	49	—	120	21	140	134
12.	Orissa	140	—	65	—	45	—	135	12	90	85
13.	Rajasthan	155	—	94	—	55	—	165	21	120	115
14.	Tamil Nadu	75	—	85	—	40	—	110	05	105	104
15.	Uttar Pradesh	100	—	220	—	160	—	343	12	270	262
16.	West Bengal	75	—	105	—	61	—	180	36	130	126

Statement-II I

Sl.No.	Name of the Circle	Target for opening of post offices under annual plan 1985-86	1	2	3
4.	Gujarat				73
5.	Jammu and Kashmir				38
6.	Karnataka				49
7.	Kerala				45
8.	Madhya Pradesh				183
9.	Maharashtra				133
10.	North Eastern				184
1.	Andhra Pradesh	107			
2.	Bihar	128			
3.	Delhi	02			

1	2	3
11. North Western		91
12. Orissa		92
13. Rajasthan		106
14. Tamil Nadu		65
15. Uttar Pradesh		212
16. West Bengal		122

Financial Assistance to State Electricity Boards

309. PROF. NARAIN CHAND PARASHAR : Will the Minister of ENERGY be pleased to state :

(a) whether Rural Electrification Corporation has provided financial assistance to the State Electricity Boards of Himachal Pradesh, Jammu and Kashmir, Punjab and

Haryana during the last three years including the current financial year;

(b) if so, the details of the assistance provided to each State/Union Territory for each year respectively and the names of the schemes which have been approved in this regard; and

(c) latest progress in their execution ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The details of the assistance provided by the Rural Electrification Corporation to the State Electricity Boards of Himachal Pradesh, Jammu and Kashmir, Punjab and Haryana together with the name of the schemes approved by the Corporation during the last three years, including the current financial year are given in the statements I and II below. A statement III showing the achievement in respect of schemes is also given below.

Statement I

Statement showing year-wise assistance to the SEBs.

(Rs. in lakhs)

S. No.	Year	State Electricity Board			
		Himachal Pradesh	Jammu and Kashmir	Haryana	Punjab
1.	1982-83	1018	402	655	1651
2.	1983-84	901	457	776	1590
3.	1984-85	644	259	588	1013
4.	1985-86 (upto 31-10-1985)	360	34	233	945

Statement II

Name of the Re Schemes sanctioned by REC for financial assistance

Himachal Pradesh :

1982-83

Sl. No.	Name of the Scheme	District
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1. 2

1. Panchrukhi Kangra

2. Nagrota Kangra

3. Indore Kangra

4. Nurpur West Kangra

5. Rait Kangra

6. Lambagam Kangra

7. Nurpur Kangra

8. Palampur Kangra

9. Palampur Kangra

10. Mandi Sadar Mandi

11. Drang Mandi